

FRIDAY, THE 24TH DAY OF APRIL 2026

WP(C) No. 14379 of 2026

KERALA N.G.O. UNION

VS

ELECTION COMMISSION OF INDIA & OTHERS

ADVS FOR PETITIONER:

SRI.DINESH MATHEW J.MURICKEN, SRI.VINOD S. PILLAI,
SMT.NAYANA VARGHESE, SHRI.JERRY PETER, SHRI.GOUTHAM
CHANDRASEKHAR

ADVS FOR RESPONDENTS:

SHRI.DEEPU LAL MOHAN, SC, ELECTION COMMISSION OF INDIA,
SRI.AADITHYAN S.MANNALI, SHRI.ANOOP V.NAIR,
KUM.PARVATHY VIJAYAN, SMT.SHARANNYA P., SHRI.ATHUL P.,
SMT.C.A.BEEMA BEEVI, SMT.FERRA A THANKAM

FRIDAY, THE 24TH DAY OF APRIL 2026

WP(C) No. 15283 of 2026

SANDEEP C. P. & OTHERS

VS

ELECTION COMMISSION OF INDIA & OTHERS

ADVS FOR PETITIONERS:

SRI.DINESH MATHEW J.MURICKEN, SHRI.K.A.ABHILASH, SRI.VINOD
S. PILLAI, SHRI.MOHAMMED THAYIB N.M., SMT.NAYANA VARGHESE,
SHRI.JERRY PETER, SMT.RIA VARGHESE, SHRI.GOUTHAM
CHANDRASEKHAR

ADVS FOR RESPONDENTS:

SHRI.DEEPU LAL MOHAN, SC, ELECTION COMMISSION OF INDIA

FRIDAY, THE 24TH DAY OF APRIL 2026

WP(C) No. 15315 of 2026

MUHAMMAD SINAN VP & OTHERS

VS

ELECTION COMMISSION OF INDIA & OTHERS

ADVS FOR PETITIONERS:

SHRI.MAAROOF, SMT.NAFIYA SHAHALA C.K.

ADVS FOR RESPONDENTS:

SHRI.DEEPU LAL MOHAN, SC, ELECTION COMMISSION OF INDIA

FRIDAY, THE 24TH DAY OF APRIL 2026

WP(C) No. 15377 of 2026

ANILKUMAR M.G., & ANOTHER

VS

ELECTION COMMISSION OF INDIA, & OTHERS

ADVS FOR PETITIONERS:

SRI.T.B.HOOD, SMT.M.ISHA

ADVS FOR RESPONDENTS:

SHRI.DEEPU LAL MOHAN, SC, ELECTION COMMISSION OF INDIA, NO
ADVOCATE

FRIDAY, THE 24TH DAY OF APRIL 2026

WP(C) No. 15681 of 2026

JOINT COUNCIL OF STATE SERVICE ORGANISATION & ANOTHER

VS

ELECTION COMMISSION OF INDIA & OTHERS

ADVS FOR PETITIONERS:

SRI.AADITHYAN S.MANNALI, SMT.NAYANPALLY RAMOLA

ADVS FOR RESPONDENTS:

SHRI.DEEPU LAL MOHAN, SC, ELECTION COMMISSION OF INDIA

FRIDAY, THE 24TH DAY OF APRIL 2026

WP(C) No. 15761 of 2026

ABINS KARIM & ANOTHER

VS

THE ELECTION COMMISSION OF INDIA & OTHERS

ADVS FOR PETITIONERS:

SHRI.ANOOP V.NAIR, SMT.SHARANNYA P., SHRI.ATHUL P.,
SMT.C.A.BEEMA BEEVI, SMT.FERRA A THANKAM

ADVS FOR RESPONDENTS:

SHRI.DEEPU LAL MOHAN, SC, ELECTION COMMISSION OF INDIA,
SHRI.DEEPU LAL MOHAN, SC, STATE ELECTION COMMISSION, KERALA

P. KRISHNA KUMAR, J.

**W.P(C) Nos.14379, 15283, 15315,
15377, 15681 & 15761 of 2026**

Dated this the 24th day of April, 2026

COMMON ORDER

The learned counsel appearing for petitioners submitted that as per Rule 27 of the Conduct of Elections Rule, 1961, the ballot papers to reach the returning officer before the hour fixed for the commencement of counting of votes, and thus the grievance could be redressed at any time before the counting.

2. The learned Standing Counsel appearing for the Election Commission is directed to take instructions as to the above submission.

Post on 28.04.2026 on the top of the list.

Sd/-
P. KRISHNA KUMAR
JUDGE